

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 113
(IB)-361(ND)2020

IN THE MATTER OF:

Volkswagen Finance Pvt. Ltd.	...	Applicant
Vs.		
EVO Green Trading Pvt. Ltd.	...	Respondent

Order under Section 7 of IBC.

Order delivered on 15.07.2021

Coram:

SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Heard the submissions made by the Counsel for the Financial Creditor. The Financial Creditor has submitted that the Corporate Debtor is already set ex-parte vide order dated 16.02.2021.

List the matter for final hearing on **24.08.2021**.

Sd/-
K.K. VOHRA
MEMBER (TECHNICAL)

Sd/-
P.S.N PRASAD
MEMBER (JUDICIAL)

UPASANA